

the year 1964-65 will be Rs. 5.81 lakhs only which indicates that they have made a provision of 7.75 lakhs in the budget estimates for 1964-65.

According to the existing procedure, allotment of funds is not made Schemewise but the grant-in-aid is sanctioned at the end of each year for broad groups or categories of Schemes. Three-fourth of the total Central assistance allocated for a financial year is, however, released in lumpsum by ways and means advances to the State Governments in nine equal instalments during the course of the year. The allocations to various States for 1964-65 in respect of the Centrally aided schemes including the eradication of small-pox have not yet been finalised.

In additional to the above-mentioned grant-in-aid, freeze dried small-pox vaccine received from the Government of USSR for use in the National Small-pox Eradication Programme will be supplied free of cost to the Government of Orissa.

Cholera:—No Central assistance is being given during the Third Five Year Plan period for the control or eradication of cholera.

PL-480 Counterpart Funds

2717. Shri Ram Harkh Yadav: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the U.S. Administration has agreed to make available on an advance basis allocations from the PL 480 counterpart funds for agreed projects; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. A major portion of the rupees accruing to U.S. Government under PL 480 Agreements has been earmarked for loans and grants to the Government of India to finance such projects of economic development as may be mutually agreed upon. Till

31-3-1964 expenditure on agreed projects was incurred first and reimbursement was subsequently sought from U.S. A.I.D. Under the revised procedure introduced from 1964-65, the amount that may be agreed from time to time for expenditure on individual projects would be made over to the Government of India on the signing of individual project agreements on an advance basis and would be adjusted against subsequent expenditures.

Leprosy Pilot Projects in Orissa

2719. Shri G. Mohanty: Will the Minister of Health be pleased to state:

(a) the total amount proposed to be spent during 1963-64 for providing buildings for dispensaries and quarters for staff serving under leprosy pilot projects in Orissa; and

(b) the amount already spent and the amount proposed to be spent during 1964-65?

The Minister of Health (Dr. Sushila Nayar): (a) Nil. In Orissa, the Leprosy Pilot Projects are accommodated in rented buildings.

(b) The Working Group which considered the Annual Plan of Orissa for 1964-65 had recommended a provision of Rs. 4.20 lakhs for the National Leprosy Control Programme in Orissa during that year. No information regarding the expenditure actually incurred so far or which will be incurred by the State Government during the current financial year is available at present.

Pay Roll Savings Scheme

2720. Shri G. Mohanty: Will the Minister of Finance be pleased to state the names of the public sector undertakings which have introduced Pay Roll Savings Scheme in their establishments?

The Minister of Finance (Shri T. T. Krishnamachari): A statement giving the information is laid on the Table of the House [Placed in Library, See No. LT-2821|64]